

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 01

IA(I.B.C)/ 797(MB)2023 IN C.P. (IB)/839(MB)2022

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **25.04.2024**

NAME OF THE PARTIES : **Central Bank Of India Limited**

**Vs**

**Iskrupa Mall Management Company**

**Private limited**

**For FC** : Adv. Amir Arsiwala a/w Adv. Abdullah Qureshshi & Adv. Shradha Patil ib/ India Law LLP

**For CD** : Sr. Adv. Gaurav Joshi a/w Adv. Ankit Lohia, Adv. Petrushka Dasgupta, Adv. Krishna Baruah, Adv. Ankita Yadav i/b Link Legal

**Section 7 of IBC**

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**ORDER**

Heard both the Counsel for FC and CD in part. **List on 07.05.2024 for further hearing.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**